

1
①
r/s Niranjan P.
B. Das.
S. K. Patraik
CAT / J / II
S. K. Acharya

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./I.A./R.A.No. 524199 6

Smt. Bakemari Singh & others Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Order with Signature
		REGISTER
1	24.7.96	19.7/96 96 Shri Niranjan Panda (I) for the petitioner requests for a short adjournment. Adjourned to 7.8.1996. Registrar
2	7.8.96	Learned counsel Shri B.Das is heard. He seeks permission to withdraw this petition. Petition is treated as dismissed and withdrawn. The fee paid by way of I.P.O. may be returned to the counsel for the applicant. MEMBER (ADMINISTRATIVE)

1. P.O. for Rs 55/- has been filed.

19/7/96

For Regn fl.

19.7.96

23.07.96

30/7/96

Registrar

23/7/96

For Admin. & I.O. please.

23/7/96

Bench.

one - 1 may be seen.

For admin. adj to 7.8.96.

6.8.96. Bench